

NAUTICAL RESEARCH

39. SHRI M. GOVINDA REDDY: Will the Minister for TRANSPORT be pleased to state:

(a) whether Government have taken any steps to promote nautical research in India; and

(b) if so, what are those steps?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) and (b). The information is being collected and will be laid on the Table of the Sabha as early as possible.

TOURIST COACHES ON THE RAILWAYS

40. MOULANA M. FARUQI: Will the Minister for RAILWAYS be pleased to state the number of second and third class tourist coaches put into service on the Railways in each of the years 1954-55 and 1955-56?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN):

	1954-55	1955-56
	B.G. M.G.	B.G. M.G.
Second class		
Tourist coaches	Nil Nil	1 Nil
Third class		
Tourist coaches	Nil Nil	3 1

STATEMENT RE STARRED QUESTION NO. 106 ANSWERED ON THE 23RD FEBRUARY 1956

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRASEKHAR): Mr. Deputy Chairman, Sir, with your permission, I would like to clarify the answer given by me to the supplementary question put by Moulana M. Faruqi when I answered question No. 106 on the 23rd February, 1956 in this Sabha. I stated that 'Yellow fever is not common in India'. I wish to clarify the statement. My statement may give the impression that there may be even stray cases of Yellow Fever in India. The fact is that no cases of Yellow Fever have occurred in India so far to the best of the knowledge of doctors in this country.

PAPER LAID ON THE TABLE

INDUSTRIAL POLICY RESOLUTION

THE MINISTER FOR PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): Sir, with your permission, on behalf of the Prime Minister, I beg to lay on the Table a copy of the Government Resolution on the Industrial Policy. Printed copies of the Resolution will be distributed to Members with their parliamentary papers. [Placed in Library. See No. S-145/56.]

SHRI SHRIYANS PRASAD JAIN (Bombay): Being a very important announcement, I would like that it should be read before the House. It is generally the custom that, when any policy statement of this nature is made . . .

MR. DEPUTY CHAIRMAN (To Shri Satya Narayan Sinha): Is it such a long statement?

SHRI SATYA NARAYAN SINHA: It is a long statement; it goes to several pages.

MR. DEPUTY CHAIRMAN: It is not necessary. It may be distributed. It will be laid on the Table of the House. Hon. Members can see it.

PETITIONS ON THE STATES REORGANISATION BILL, 1956

SECRETARY: Sir, I have to report to the House that 60 petitions relating to the States Reorganisation Bill, 1956, have been received by me.

MOTION FOR AND PROGRAMME OF ELECTION TO THE PUBLIC ACCOUNTS COMMITTEE

THE MINISTER FOR PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): Sir, I beg to move:

"That this House do proceed to elect in such manner as the Chairman may direct, three Members from among themselves to associate with the Public Accounts Committee for the unexpired portion of the year 1955-56 vice Diwan Cha-